

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:6748
ANSWERED ON:06.05.2010
CVC GUIDELINES FOR PSUS
Bali Ram Dr.

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government is aware that various Public Sector Undertakings (PSUs) are not complying with the guidelines issued by the Central Vigilance Commission (CVC);
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the details of the guidelines being issued to various PSUs?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES(SHRI ARUN YADAV)

(a) to (c) : The guidelines/circulars of Central Vigilance Commission (CVC) are duly extended to the administrative Ministries/Departments concerned with the Central Public Sector Enterprises (CPSEs). The monitoring of implementation of the CVC guidelines in CPSEs is done by the concerned Ministry/Department.